



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/7155/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the November, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJK/5587/ 2019 date 28.11.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 29.11.2019, as prayed for. An Additional District & Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/7156/A, dated 2.12.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)